

As per approval of the Hon'ble court (over telephonic conversation) and in consultation with the respective Advocates' Bar Associations of the District of Bankura, the Civil and Sessions Courts and the Courts of Judicial Magistrates of the Judgeship of Bankura including Sub-Divisions of, Bishnupur and Khatra will hold morning sitting on & from the 14th May, 2019 until further order.

The office hours of the morning sitting of Courts shall be from 6-30 A. M. to 11-30 A.M. with a recess for half an hour from 8-30 A. M. to 9-00 A.M. The working hours in the offices shall, however, start half an hour before and shall continue after half an hour of close of the sitting hours of Courts.

The Hon'ble Court be informed accordingly.

Publish a copy on the office " Notice Board & Court's Website".

Inform all concerned.

Judges' Office, Bankura
The 13th May, 2019.

Sd. A. Sinha Ray
DISTRICT JUDGE, BANKURA.

Memo. No. 1411(62)/XIV-13
Office of the District Judge of Bankura.
Dated, Bankura, the 13th May, 2019.

Copy forwarded for information to :-

- 1) Addl. District & Sessions Judge, 1st/2nd/3rd/Re-designated/FTC, Bankura.
- 6) Addl. District & Sessions Judge, Bishnupur/Khatra.
- 8) Civil Judge (Sr. Divn.), Bankura/Addl. Court, Bankura.
- 10) Civil Judge (Sr. Divn.), Bishnupur/Khatra.
- 12) Chief Judicial Magistrate, Bankura.
- 13) Secretary, District Legal Services Authority, Bankura.
- 14) Addl. Chief Judicial Magistrate, Bishnupur/Khatra.
- 16) Civil Judge (Jr. Divn.), 1st/2nd/Addl. Court, Bankura.
- 19) Civil Judge (Jr. Divn.), Bishnupur/ Khatra/ 2nd Court, Khatra.
- 22) Judicial Magistrate, 3rd/4th/5th/6th/7th Court, Bankura.
- 27) Judicial Magistrate, 2nd/3rd Court, Bishnupur.
- 29) Judicial Magistrate, Khatra.
- 30) Nodal Officer, Bankura
- 31) Judge-in-charge of Accounts/Nazarath/Record Room/Forms & Stationery Deptt., Bankura.
- 35) Judge-in-charge of Copying Deptt Civil/Criminal Section, Bankura.
- 37) Judge-in-charge of Copying Deptt. (Criminal Section), Bishnupur.
- 38) District Magistrate, Bankura.
- 39) Superintendent of Police, Bankura.
- 40) Executive Engineer, PWD (Civil)/Electrical, Kenduadihi, Bankura .
- 42) Senior Post Master, Head Post Office, Bankura.
- 43) Chief Medical Officer of Health, Bankura.
- 44) President/Secretary Advocates' Bar Association, Bankura/Bishnupur/Khatra.
- 47) President/Secretary, Muktears' Bar Association, Bankura/Bishnupur.
- 49) Treasury Officer, Bankura/Bishnupur/Khatra.
- 52) Superintendent-cum-Principal, BSMC & Hospital, Bankura.
- 53) Government Pleader, Bankura.
- 54) Public Prosecutor, Bankura.
- 55) GRO, Bankura.
- 56) Superintendent District Correctional, Home, Bankura/Bishnupur S.D. Correctional Home.
- 58) District Forest Officer, Bankura (South).
- 59) R.T.O. , Bankura.
- 60) Assistant Engineer, PWD , Court Compound, Bankura.
- 61) Chairman, Municipality, Bankura.
- 62) Notice Board, District Judge's Court, Bankura.


DISTRICT JUDGE, BANKURA
District Judge,
Bankura